

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
-Vs-  
K Padmanabhan

**MAIN PETITION NUMBER** :CP(IB)/156(CHE)/2022  
**(IA/MA) APPLICATION NUMBERS**

IA/403(CHE)/2024

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**ORDER**

Present: Shri. B. Dhanaraj, Ld. Counsel for State Bank of India.  
Ms. Saranya, L d. Counsel for the Personal Guarantor.  
Ms. Vidya, Ld. Counsel for the IRP.  
IRP in person.

Pleadings are complete.

Sr. Counsel for the Respondent/Personal Guarantor is stated to be busy in the High Court.

List the petition for final hearing on **06.09.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs